

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2920
TO BE ANSWERED ON 15.03.2016

Wildlife Conservation Plan

2920. SHRI PRATHAP SIMHA:

Will the MINISTER OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has formulated a Draft Wildlife Conservation Plan to prevent/ reduce man-animal conflicts in the country;
- (b) if so, the details thereof;
- (c) whether the Government has constituted a Committee in this regard, if so, the composition and terms of reference of the Committee
- (d) whether the Committee has submitted its report and if so, the recommendations/ suggestions contained therein; and
- (e) the details of action plan being initiated by the Government of focus primarily on scientific management of wildlife population as well as land-use practices that can prevent/ reduce escalating conflict situations in the interest of both human and wildlife?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- (a) and (b) The Ministry of Environment Forest and Climate Change has issued advisories to all the States/Union Territories vide Office Memorandum dated 24th December 2014 and 1st June 2015, on priority actions for management of Human Wildlife Conflict.
- (c) and (d) Does not arise in view of (a) and (b) above.
- (e) The Ministry of Environment, Forest and Climate Change has taken the following important steps with a view to reduce human-wildlife conflict situations:
 - i. State/Union Territory Governments have been advised to institute a 'Human Wildlife Conflict Management Strategy' on priority for identified conflict zones.
 - ii. State/Union Territory Governments have been advised to formulate Human Wildlife Conflict Management Plans (HWCMPs) for identified conflict zones and to incorporate the plan as part of the Management Plan for the National Park/Sanctuary.

- iii. Chief Wildlife Wardens of the States/Union Territories have been informed of their powers provided in the Wild Life (Protection) Act, 1972 on management of man-animal conflict.
- iv. Notifications for listing of blue bull and wild boar in Schedule-V of the Wild Life (Protection) Act, 1972 for a given period, have been issued for identified areas in case of Bihar and Uttarakhand on their request.
- v. Regulations in change in land-use patterns through sensitization, awareness and participation of people has been a part of wild life management strategy as the concept of village eco-development in the fringe forests.
